

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4699  
(To be answered on the 15<sup>th</sup> December 2016)**

**DELAY/CANCELLATION OF FLIGHTS**

**4699. DR. KAMBHAMPATI HARIBABU**

**Will the Minister of CIVIL AVIATION**

**तागर विमालन मंत्री**

**be pleased to state:-**

- (a) Whether there has been an increase in incidents of last minute flight delays and cancellations due to pilots not reporting on time;  
(b) If so, the details thereof including the number of such incidents reported during the last three years and the current year, year-wise;  
(c) Whether the Government has any proposal to ensure that the pilots adhere to flight duty assignments; and  
(d) If so, the details thereof and the steps taken by the Government in this regard?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**तागर विमालन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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- (a) & (b) Monthly traffic data submitted by airlines pertaining to flight delays and cancellations do not include information as regards delay/cancellation due to pilots not reporting on time.  
(c) & (d) DGCA has already issued CAR Section -7, Series J, Part - III since 2011 for flight duty time limitation to be followed by the flight crew.

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